## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1610 ANSWERED ON:21.08.2012 CONSTITUTION OF MONITORING COMMITTEES Tagore Shri Manicka

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government proposes to set up Monitoring Committees and has asked the State Governments to issue notifications for constitution of District Level Review and Monitoring Committees to be headed by the Local Member of Parliament for the various urban development schemes;

(b) if so, the details thereof; and

(c) the reaction of the State Governments thereto?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) to (c): Yes, Madam. The Government has asked the States to issue Notification for constitution of District Level Review and Monitoring Committee to be headed by the Member of Parliament to review and monitor implementation of projects and reforms under Jawaharlal Nehru National Urban Renewal Mission (JNNURM). So far 14 States /UT have constituted the Committee and issued Notifications in the regard.